

(2)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 321/98

MA 373/98

New Delhi this the 17th day of February, 1998.
Hon'ble Sh.S.R. Adige, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan, Member(J)

In the matter of

Narinder Pal Singh
Junior Engineer(Civil),
R/O 17/12, Subash Nagar,
New Delhi.

Applicant

(Applicant present in person)

VS

Union of India through

1. Superintending Engineer
Coordination Circle (Civil)
CPWD, Y-Shape Building,
I.P.Estate, New Delhi.
2. Superintending Surveyor of Works,
New Delhi Zone (1), CPWD,
Nirman Bhawan, New Delhi.
3. Director General of Works,
CPWD Nirman Bhawan,
New Delhi.

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

Applicant presses MA 373/98 seeking permission
to withdraw the OA 321/98.

2. MA 373/98 is allowed and OA 321/98 is dismissed
as withdrawn, with liberty to the applicant to file
fresh OA, if any grievance still survives, in accordance
with law, if so advised.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)